

DIVISION BENCH
COURT - I

P-112

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/179(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH MAY 2024

IN THE MATTER OF	JAY AMBE PETROCHEM AND INFRA THROUGH SANJAY K. YADAV VS TECHNO GLOBAL SERVICES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr.Arindam Paul, Adv.] For the Corporate Debtor
Ms.Rajyashree Mukherjee,Adv.]
Mrs. Debarati Das,Adv.]
Mrs.Rima Mandal, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing .
2. Post the matter on **02/07/2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)